

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

FIRST REPORT

(Presented on 17-7-1991)

The Business Advisory Committee held a sitting on Wednesday, the 17th July, 1991.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

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| (1) Discussion on the Motion of Thanks on the President's Address. | Prime Minister to reply at 5 P.M. on Thursday, the 18th July, 1991. |
| (2) General Discussion on the Railway Budget for 1991-92. | } 8 hours (Minister of Railways to reply on 25th July, 1991). |
| (3) Discussion and Voting on Demands for Grants (Railways) for 1991-92. | |
| (4) Discussion on the Resolution seeking disapproval of the Representation of the People (Amendment) Ordinance, 1991. | } 2 hours |
| (5) The Representation of the People (Amendment) Bill, 1991, as passed by Rajya Sabha. | |

(Consideration and passing)

3. The Committee further recommend that in order to provide sufficient time for completion of essential items of Government and other business, the House may sit during lunch hour on Thursday, the 18th and Saturday, the 20th July, 1991.

4. The Committee also recommend that in order to provide sufficient time for completion of urgent financial business:—

- (i) Half-an-hour discussions, discussions under Rule 193 or discussions on No-Day-Yet-Named Motions might be taken up at 6 P.M.; and
- (ii) normally not more than one-half-an-hour discussion might be put down in a week and discussions under Rule 193 or No-Day-Yet-Named Motions might be allowed only on very important subjects till the disposal of financial business.

NEW DELHI;
July 17, 1991
Asadha 26, 1913 (Saka)

SHIVRAJ V. PATIL
Chairman,
Business Advisory Committee.